

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 271 of 2013**

**Dated : 23<sup>rd</sup> April, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Tata Power Delhi Distribution Ltd. ... Appellant(s)**

**Versus**

**Delhi Electricity Regulatory Commission ... Respondent(s)**

**Counsel for the Appellant (s) : Mr. Amit Kapur**  
**Mr. Vishal Anand**

**Counsel for the Respondent (s): Mr. Pradeep Misra**  
**Mr. Suraj Singh for R.1**

**ORDER**

Reply has been filed by the Delhi Commission on 28.02.2014.

The learned counsel for the Appellant seeks some more time to file the rejoinder. Accordingly, he is directed to file the same on or before 28.04.2014 after serving copy on the other side.

Post the matter for hearing on **08.05.2014**.

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

Ts/js